

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 318 OF 2017 &  
IA NO. 74 OF 2017**

**Dated: 11<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd.**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Tajender K. Joshi for R-2 to R-6

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **27.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**